

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 45-A/2016, TP No. 45-B/2016 & TP No. 45-C/2016
TP No. 45/397-398/NCLT/AHM/2016 (New)
CA No. 232/2013, CA No. 189/2014 & CA No. 263/2014
C.P. No. 73/397-398/CLB/MB/2013(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017**

Name of the Company: Girdhar Viramgana & Ors.
V/s.
Balaji Embroidery Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DHIREN R. DAVE	PCS	P.1	
2.	VISHAL K. SEVAK	ADVOCATE	RES 1-3 & 5-6	

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioners. Learned Advocate Mr. Vishal Sevak present for Respondents no. 1, 3, 5 and 6. None present for other Respondents.

Heard arguments of Learned PCS for petitioners in part.

For continuation of arguments of Learned PCS for Petitioners.

List the matter on 12.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of September, 2017.